

cities of Bombay and Calcutta experiencing a low birth rate ?

SHRI SATISH AGARWAL : Because of the presence of Ministers !

SHRI R.P. DAS : I want to know whether it is due to the failure of population control measures of the Government or due to predominant traditional outlook of the citizens towards birth and birth control. If so, what is the reaction of the Government ?

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : The figures of registration as far as Delhi is concerned, have been given in the annexure and the birth rate— it is clear from the annexure which has been given— for Calcutta it is 16.5 per thousand in 1978, 16.6 per thousand in 1979, 18.2 per thousand in 1980, 16.9 per thousand in 1981 and 16.9 per thousand in 1982. In Delhi it has increased from 25.2 per thousand in 1978 to 30 per thousand in 1982. For the year 1983 we have no figures.

As far as the registration office is concerned, we are looking into this and it might be possible that there might be some deficiencies in the department and they will be looked into. We are trying to strengthen the department and we have asked for more staff.

DR. KARAN SINGH : Sir, on a point of information, since when has the Home Ministry taken over the work of the Ministry of Family Planning ?

SHRI SOMNATH CHATTERJEE : Because it deals with 'home'.

MR. SPEAKER : Home means 'home' where the children are born.

SHRI R.P. DAS : I would like to put a second question. I want to know whether the female population of Delhi has gone up or has been on the increase, and if so, whether it has any relation with the rising trend of female population in the Asian and Pacific countries in the recent times, which according to the United Nations information is expected to reach 1.6 billion by the turn of the century. Has

it got any relation with the growing female population in Delhi ?

SHRI P.C. SETHI : Population in the country is increasing and as far as Delhi is concerned more than one lakh new people come to Delhi every day and therefore the population has been certainly increasing. But unfortunately everyone who is coming here is not registering himself, and that is the lacuna.

श्रीमती इन्दिरा गांधी : वह महिलाओं के बारे में पूछ रहे हैं।

SHRI P.C. SETHI : There is no break-up of figures as far as ladies and gents are concerned.

SHRI M. RAM GOPAL REDDY : It is not the birth rate which is increasing the population of Delhi, it is the migration which is increasing the population of Delhi. Whereas the all-India increase of population is 22 per cent, for Delhi it is 43 per cent. I want to know from the Home Minister the reason for the rise in the population of Delhi.

SHRI P.C. SETHI : For Delhi it is 30 per cent and not 43 per cent as the hon. Minister has stated.

Setting up of Industries in Palamau and Madhubani

*556. **SHRI RAMAVATAR SHASTRI :**
SHRI BHOGENDRA JHA :

Will the Minister of INDUSTRY be pleased to state :

(a) the industries for the setting up of which proposals have been received from Government of Bihar and which are pending clearance by the Union Government ;

(b) the causes of delay and the time limit for the clearance of each of them ;

(c) the latest position with regard to the industrial nucleus proposed at Palamau and Madhubani ; and

(d) specific details of the Central Task Force and time schedule for construction ?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) to (d). A Statement is laid on the Table of the House.

Statement

(a) and (b). Two applications for the grant of industrial licence for setting up of new industrial undertakings received from State Industrial Corporations of the Government of Bihar are pending disposal. As these were registered on 22.2.1984 and 22.3.1984, they are within the time limit of 60 days prescribed for the disposal of such applications. The details of pending applications are not generally divulged till the Government have taken final decision thereon.

(c) and (d). The establishment of Nucleus Plants is primarily the responsibility of the State Governments. Central Government supplements their efforts by providing various incentives and concessions. The report of the Task force identifying the Nucleus Plants in Madhubani and Palamau has been remitted to the State Government for further action.

The Bihar Government have already initiated action to prepare project reports etc. in respect of the recommended Nucleus Plants.

श्री रामावतार शास्त्री : अध्यक्ष महोदय, मैंने प्रश्न के भाग 'क' में पूछा था कि उन उद्योगों के नाम क्या हैं, जिनकी स्थापना के लिए बिहार सरकार से प्रस्ताव प्राप्त हुआ है और जो अभी केन्द्रीय सरकार के विचाराधीन हैं, लेकिन जवाब जो दिया गया है, उसमें किसी उद्योग का नाम नहीं है। मंत्री जी बता सकते थे कि उन्होंने किन उद्योगों की स्थापना की मांग की है? उन्होंने यहां लिख दिया कि बिहार सरकार से दो लाइसेंस के लिये आवेदन-पत्र प्राप्त हुए हैं। मैं जानना चाहता था कि वहां सरकार किस तरह के उद्योग स्थापित करना चाहती है पलामू और मधुवनी में? साथ ही उन्होंने यह भी लिख दिया कि आमतौर से सरकार आवेदनों के व्यौरे देती नहीं है, यह आमतौर लिखने की क्या जरूरत थी? अगर आमतौर कोई

बात है तो खासतौर पर भी कोई बात हो सकती है।

अध्यक्ष महोदय : आम शास्त्री जी मीठा होता है।

श्री अटल बिहारी बाजपेयी : आम शास्त्री नहीं, खास शास्त्री हैं ये।

श्री रामावतार शास्त्री : मैंने कहा कि आमतौर है तो खासतौर चीज भी होगी। इसलिए वह उद्योग क्या हैं, यह बताइये तो मैं आगे प्रश्न पूछूँ।

श्री सतीश अग्रवाल : महाराष्ट्र में आमतौर और खासतौर होता है।

SHRI PATTABHI RAMA RAO : Sir, as regards Palamau district, in Garhwa Road, the industries suggested by the Nucleus Plant Task Force are, Rayons Pulp and Staple Fibre Plant, Spinning mills and Handlooms and Power mills—the employment potential is 2,192—and Para-nitro Chloride Benzene plant. That is also in the same place. There is one Calcium Carbide/PVC Complex.

SHRI RAMAVATAR SHASTRI : What is that ?

SHRI PATTABHI RAMA RAO : Then there is one Crucible Mobile X-Ray and Methol Menthol Plant.

श्री मनोराम बागड़ी : हो गया, सब ठीक हो गया। सब समझ गये।

SHRI RAMAVATAR SHASTRI : You should have given all those things in this statement.

PROF. MADHU DANDAVATE : Lay it on the Table ; we do not want reading.

SHRI PATTABHI RAMA RAO : Then there is a Solvent Extraction Plant, Model Tannery Unit, Mining and Earth-moving Machinery Plant, Mechanical Equipment and Spare parts for thermal powerplants... (Interruptions)

श्री मनीराम बागड़ी : सारी इण्डस्ट्रीज इनको दे दो ।

SHRI PATTABHI RAMA RAO : Then there is an Aluminium Extraction Casting and Wire Rods Unit, and also a Ceramic Complex. Then in Madhubani district there is a Cotton Spinning Mills Unit.

अध्यक्ष महोदय : आप टेबल पर रख दीजिए । शास्त्री जी को दे दीजिए, खाली वक्त में पढ़ेंगे ।

SHRI SATISH AGARWAL : It is a long list.

श्री रामावतार शास्त्री : दो लाइसेंस में इतने कारखाने कहां से आ गये ?

अध्यक्ष महोदय : वह लाइसेंस की लिस्ट है ।

श्री रामावतार शास्त्री : इसमें दो का ही जिक्र है । उत्तर में कहा गया है कि मधुबनी और पलामू में केन्द्रस्थ संयंत्रों का पता लगाने कृतिक बल, टास्क फोर्स, की रिपोर्ट अग्रेतर कार्यवाही हेतु राज्य सरकार को भेज दी गई है । मैं जानना चाहता हूँ कि उस रिपोर्ट में टास्क फोर्स ने ऐसी कौन सी बातें कही थीं, जिनके बारे में कार्यवाही करने के लिए वह रिपोर्ट बिहार सरकार को भेजी गई है । इस तरह के कामों में केन्द्र के द्वारा राज्य सरकारों की किस प्रकार की मदद की जाती है और क्या रियायतें दी जाती हैं ?

SHRI PATTABHI RAMA RAO : The backward areas are divided into three categories—(a), (b) and (c). The Government of Bihar has informed that the State Government Corporations have been instructed to go ahead for establishment of nucleus plants, as recommended by the Task Force, in Madhubani and Palamau districts.

The obligations and concessions in respect of the nucleus plant would be available to, if it is concerned with the status of the nucleus plant, through a procedure of certification by the Ministry of Industries. On being so certified, the nucleus plant would be entitled, subject to performance of obligation, to all the Central and State level

incentives. To be certified as nucleus plant, the Project Report should indicate that 50 per cent of the plant would be through off loading specified by the Assembly/sub-Assembly components to ancillaries. The nucleus plant would not be permitted to set up manufacturing facilities in respect of such identified items to be off-loaded.

SHRI BIJU PATNAIK : Whatever information he has got, let him place on the Table of the House.

अध्यक्ष महोदय : श्री भोगेन्द्र झा पहले हाउस में नहीं थे । वह लेट आए हैं । फिर भी वह सप्ली-मेंटरी कर लें ।

श्री भोगेन्द्र झा : अध्यक्ष महोदय, बिहार के हम सब लोग औद्योगिक मामलों में पिछड़े हुए हैं । हमारा औद्योगिक संसार पिछड़ा हुआ है । उसमें कोई व्यक्ति अपवाद हो सकता है । बाकी किसी को मैं अपवाद नहीं समझता । ऐसी हालत में उद्योगों के सम्बन्ध में जो मुझाव यहां आता है, जिसको यहां पर अन्तिम रूप दिया जाता है, वह क्रियान्वित नहीं हो पाता । जैसे बरौनी के पेट्रो-कम्प्लेक्स की योजना है । इसी तरह अशोक पेपर मिल में तीन बरसों से उत्पादन बन्द है, जबकि देश में कागज का अकाल है । पलामू और मधुबनी के लिए केन्द्र का टास्क फोर्स वहां गया और उसने अपना प्रतिवेदन दे दिया, लेकिन वह भी जहां का तहां अटका हुआ है । यह ठीक है कि यह मामला अधिकतर राज्य से सम्बन्ध रखता है, किन्तु दुर्भाग्य से हमें जो पैसा दिया जाता है, आम तौर पर हम उसे खा लेंगे, उद्योग कम खड़े करेंगे । बिहार की यह बात है । कोई मित्र खण्डन कर देंगे तथ्य पर तो मुझे खुशी होगी । लेकिन जो उद्योग का काम अभी लटका हुआ है केन्द्र सरकार की वजह से, मैं जानना चाहूंगा कि उस पिछड़ेपन में पिछड़ेपन को दूर करने के लिए केन्द्र सरकार क्या कर रही है और पलामू, मधुबनी के लिए जो न्यूक्लियस है उसका, उसमें स्थानीय लोग अपना उद्योग खोल सकें, मैं नौकरी पर जोर नहीं दे रहा हूँ, उसके लिए जो परियोजना थी वह परियोजना क्या है ? उसके लिए आप क्या सहायता दे रहे हैं ?

यह केवल उन दो जिलों की ही बात नहीं है बल्कि यह एक नया पेस-सेटर होगा पूरे बिहार के लिए इसी माने में एक उदाहरण के रूप में, तो उस के लिए आप क्या कर रहे हैं, यह मैं जानना चाहता हूँ।

PROF. N.G. RANGA : Sir, is this a question or a speech ?

SHRI PATTABHI RAMA RAO : Sir, while I was reading that list of industries, you said that I should lay it on the Table of the House. If you permit me, I will read it again.

MR. SPEAKER : You lay it on the Table of the House.

Fencing along Indo-Bangladesh Border

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*557. SHRI CHITTA BASU :
SHRI SATYENDRA NARAIN
SINHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have since received the technical survey report on the proposed fencing along Indo-Bangladesh border ; and

(b) if so, the details of the report and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). The Technical Committee which was appointed by Government to advise as to how and what type of fencing should be erected along the Bangladesh Border submitted its report in December, 1983. As recommended by the said Committee, necessary steps are being taken to have a detailed survey carried out by the CPWD. Initially the survey is being done on 100 KMs stretch in each of the districts of Dhubri in Assam and West Dinajpur in West Bengal where fencing is to be started. About four months period is required for completion of survey and thereafter the work on erection of fencing

in the above-mentioned districts will be taken up

SHRI CHITTA BASU : Sir, May I know from the Hon. Minister, whether the Government of Bangladesh ever officially communicated to the Government of India expressing their resentment or dis-satisfaction over the proposal of creating a fencing ? If so, what has been the precise reason for raising that kind of objection and what has been the reaction of the Government of India thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : Sir, the information was received from Commissioner (Border) on April 1, 1984, that during the course of technical survey of our border with Bangladesh for erection of wire fence, the Bangladesh Rifles personnel questioned the sovereignty of our survey team regarding the construction of a fence within 150 metres from the international border. It was also learnt that the Bangladesh Rifles had strengthened their post from one section strength to one platoon strength. This information was conveyed to the Ministry of External Affairs. After examination of the matter, the Commissioner (Border) and the Government of Assam were informed to go ahead with the work for survey and construction of fence as scheduled. Enquiries made this morning from Ministry of External Affairs, revealed that the text of the protest has not yet been received by the Ministry of External Affairs from Bangladesh, although the same has been delivered to our High Commissioner in Dacca.

SHRI CHITTA BASU : Sir, the reply contains that the Government has taken immediate steps for survey work for a distance of 100 kilometres only.

AN HON. MEMBER : About two hundred kilometres.

SHRI CHITTA BASU : One hundred kilometres in each district. It is about only two districts. One hundred kilometres in each district.

Now, I would like to know whether the Government has got a proposal of erecting this kind of fences throughout the entire